

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2076
ANSWERED ON:04.08.2000
FOREIGN ASSISTANCE TO INDIAN PROJECTS
AVTAR SINGH BHADANA

Will the Minister of FINANCE be pleased to state:

- (a): whether the post Pokharan sanctions against India by the US and other major countries have been completely lifted;
- (b): if, so, the details thereof;
- (c): the names of the country which have lifted the ban and started financing Indian projects;
- (d): whether the World Bank has resumed financing Indian infrastructure-projects; and
- (e): if so, the details regarding the loan sanctioned to India project-wise, State-wise?

Answer

SHRI BALASAHEB VIKHE PATIL MINISTER OF STATE FOR FINANCE

(a) & (b): No sir.

(c) : During the post Pokharan period, the following countries partially lifted the ban and approved the projects indicated below:

Sweden : i) National Rural Water Supply & Sanitation Programme of Government of India; ii) Lok Jumbish Project in Rajasthan.

US : i) AVERT project of NACO to be implemented in Maharashtra ii) Energy Conservation and Commercialization, Govt.of India.

(d) & (e): After May 1998, the World Bank has been generally approving projects seen as basic human needs category. However , the following infrastructure projects have also been approved by the World Bank Board:

Project	State	Loan Amount
(Million Dollar)		
1. AP Power Project	Andhra Pradesh	210.00
2. UP Fiscal Reform & Power Restructuring	Uttar Pradesh	251.27
3. National Highway	Multi State	516.00